

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 17.12.2018**

**NOTICE**

Take notice that the following matters listed on 18.12.2018 in the Court of Chairperson will not be taken up due to non-availability of the Bench. The next date of hearing will be notified later.

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Competition Appeal (AT) No. 19 of 2017	Meru Travels Solutions Pvt. Ltd. Vs. Competition Commission of India &Ors. <b>With</b>	Sonal Jain	Nisha Kaur Uberoi (R-1)
<b>2.</b>	Competition Appeal (AT) No. 20 of 2017	Fast Track Call Cab Pvt. Ltd. Vs. Competition Commission of India &Ors.	Sonal Jain	Nisha Kaur Uberoi (R-1)
<b>3.</b>	Comp. App (AT) No. 102 of 2018	Shirish Deepak Kulkarni Vs. Union of India	Sukriti Jaggi	Sanjay Shorey

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**By Order**  
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**Registrar**